

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1219(CHE)2024**

**PETITION NUMBER : CP(IB)/706(CHE)2020**

**NAME OF THE PETITIONER : Ashish Vyas (RP) (Maan Sarovar Properties  
Development Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 21 of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms.Lakshana Viravalli appears for the Applicant.

This is an application seeking approval of re-constitution of COC as directed by this Hon'ble Tribunal in its order dated 04.04.2024 in IA/1603/2022. The report is taken on record and the re-constitution of COC is approved.

Accordingly, IA(IBC)/1219/2024 is **disposed of**.

**-SD-**

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-SD-**

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**